

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3740**  
ANSWERED ON 03.01.2019

**RELEASE OF GRANTS**

3740. DR. BOORA NARSAIAH GOUD:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of grants released under various schemes of the Ministry of Panchayati Raj during each of the last four years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the details thereof along with the grants released so far, scheme/year/ State-wise; and
- (d) the details of utilisation of the said grant/expenditure incurred during the said period, sector-wise?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (d) The statements, indicating State/Union Territory-wise and year wise grants released and the expenditure incurred during the last four years in respect of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/ Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA), Backward Regions Grant Fund (BRGF) Programme and Incentivization of Panchayats are enclosed at **Annexures-I, II and III** respectively. The scheme RGPSA/CB-PSA is demand driven in nature and funds are released to States/UTs on the basis of submission of Annual Proposals and approval thereof by Central Executive Committee. The grants have been released by and large in time.

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**Annexure referred to in reply to parts (a ) to (d) of the Lok Sabha Unstarred Question  
No. 3740 for answer on 03.01.2019**

**RGPSA /CB-PSA: Details of funds released and cumulative utilization by States/UTs  
during the last four years**

(Rs. in crores)

Sl. No.	Name of the State/ UT	2014-15	2015-16	2016-17	2017-18	Cumulative utilization of fund (2014-15 to 2017-18)
		Funds Released	Funds Released	Funds Released	fund released	
1	Andhra Pradesh	24.19	12.5	91.61	81.35	200.22
2	Arunachal Pradesh	7.72	0	0.59	3.59	8.45
3	Assam	26.04	17.08	49.08	27.59	111.29
4	Bihar	63.67	0	0	0	9.4
5	Chhattisgarh	11.4	14.64	42.62	33.21	101.349
6	Gujarat	1.06	0	33.38	0	1.06
7	Haryana	18.78	0	11.37	10.55	31.03
8	Himachal Pradesh	15.26	2.48	1.4	0	19.14
9	Jammu & Kashmir	8.58	-	-	0	0
10	Jharkhand	16.2	9.49	20.9	47.16	89.69
11	Karnataka	46.8	32.71	15.08	41.08	109.01
12	Kerala	14.49	0	8.55	23.36	34.05
13	Madhya Pradesh	37.46	10.80	55.45	30.25	130.36
14	Maharashtra	34.76	4.5	21.17	44.53	85.74
15	Manipur	5.42	5.40	9.82	6.52	27.14
16	Mizoram	2.48	0	9.22	10.13	21.81
17	Odisha	32.92	0	25.06	32.9	68.39
18	Punjab	0	2.69	11	8.26	21.95
19	Rajasthan	11.56	4.48	22.27	13.72	40.51
20	Sikkim	6.85	1.26	2.33	5.35	15.79
21	Tamil Nadu	20.16	8.96	27.32	36.83	93.27
22	Tripura	2.36	1.35	8.30	1.21	13.22
23	Telangana	29.94	13.13	43.38	16.84	57.26
24	Uttarakhand	13.04	3.09	13.21	7.82	36.59
25	Uttar Pradesh	0	11.00	39.87	84.07	104.69
26	West Bengal	27.71	9.91	21.86	48.44	107.92
27	Goa	0	1.06	1.38	0.21	2.65
28	Dadra & Nagar Haveli	1.09	0	0	0	1.09
29	Daman & Diu	1.51	0	0	0	1.51
30	Chandigarh	0	0.29	0	0	0.29
31	Lakshadweep	0	1.65	0	0	0.00
32	Andaman & Nicobar Islands	0	0	0.17	6.75	3.64

**Annexure referred to in reply to parts (a ) to (d) of the Lok Sabha Unstarred Question  
No. 3740 for answer on 03.01.2019**

**BRGF: Funds released and utilization reported during the financial year 2014-15**

Sl. No.	State	2014-15		2015-16
		Funds Released	Utilisation Reported (as on 31.12.2018)	
1	Andhra Pradesh	43.80	39.77	BRGF Programme delinked from the budgetary support of the Central Govt.
2	Arunachal Pradesh	15.35	15.35	
3	Assam	139.41	138.85	
4	Bihar	206.52	0.00	
5	Chhattisgarh	218.26	210.61	
6	Gujarat	65.07	60.03	
7	Haryana	12.98	0.00	
8	Himachal Pradesh	11.92	11.92	
9	Jammu & Kashmir	45.67	21.78	
10	Jharkhand	281.75	177.00	
11	Karnataka	46.53	34.03	
12	Kerala	29.20	28.91	
13	Madhya Pradesh	221.22	221.22	
14	Maharashtra	236.14	215.61	
15	Manipur	36.76	36.76	
16	Meghalaya	2.56	2.35	
17	Mizoram	24.39	24.39	
18	Nagaland	60.87	60.72	
19	Odisha	179.46	123.99	
20	Punjab	14.87	14.87	
21	Rajasthan	211.45	177.66	
22	Sikkim	12.32	12.32	
23	Tamil Nadu	42.42	37.66	
24	Telangana	89.42	71.10	
25	Tripura	12.63	12.63	
26	Uttar Pradesh	346.86	339.44	
27	Uttarakhand	2.53	2.53	
28	West Bengal	226.64	159.94	

**Note: Telangana State was carved out of Andhra Pradesh during 2014-15.**

**Annexure referred to in reply to parts (a ) to (d) of the Lok Sabha Unstarred Question  
No. 3740 for answer on 03.01.2019**

**Incentivization of Panchayats: Details regarding award money released to States/UTs  
and utilization certificates received from them as on 31.03.2018**

(Rs. in crore)

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18	
			Grant released	Expenditure Incurred/ UC received	Grant released	Expenditure Incurred/ UC received
1.	Andhra Pradesh	DDUPSP	2.01	2.01	2.17	2.17
		NDRGGSP	0.10	0.10	0.10	0.10
2.	Arunachal Pradesh	DDUPSP	-	-	0.05	0.05
3.	Assam	DDUPSP	1.62	1.62	1.27	1.27
		NDRGGSP	0.10	0.10	0.10	0.10
4.	Chhattisgarh	DDUPSP	1.36	1.36	1.32	1.32
		NDRGGSP	0.10	0.10	0.10	0.10
5.	Gujarat	DDUPSP	1.56	1.56	1.45	1.45
		NDRGGSP	-	-	0.10	0.10
6.	Haryana	DDUPSP	1.24	1.24	0.96	0.96
7.	Himachal Pradesh	DDUPSP	-	-	0.91	0.91
		NDRGGSP	-	-	0.079	-
8.	Jharkhand	DDUPSP	-	-	1.24	1.24
9.	Karnataka	DDUPSP	1.50	1.50	1.40	1.40
		NDRGGSP	0.10	0.10	0.10	-
10.	Kerala	DDUPSP	1.45	1.45	1.45	1.45
		NDRGGSP	-	-	0.20	-
11.	Madhya Pradesh	DDUPSP	2.58	2.58	2.22	2.22
		NDRGGSP	-	-	0.20	-
12.	Maharashtra	DDUPSP	2.19	2.19	2.17	-
		NDRGGSP	-	-	0.10	-
13.	Manipur	DDUPSP	0.20	0.20	0.73	0.73
		NDRGGSP	0.10	0.10	0.10	0.10
14.	Punjab	DDUPSP	1.52	1.52	1.39	1.39
		NDRGGSP	0.08	0.08	0.12	0.12
15.	Rajasthan	DDUPSP	1.52	1.52	1.36	1.36
		NDRGGSP	0.10	0.10	0.10	0.10
16.	Sikkim	DDUPSP	0.70	0.70	0.66	0.66
		NDRGGSP	0.10	-	0.10	0.10
17.	Tamil Nadu	DDUPSP	1.74	1.74	1.59	1.59
		NDRGGSP	0.10	0.10	-	-
18.	Telangana	DDUPSP	1.29	1.29	1.36	1.36
		NDRGGSP	0.10	0.10	0.10	-
19.	Tripura	DDUPSP	0.91	0.91	0.91	0.91
		NDRGGSP	0.10	0.10	0.10	0.09
20.	Uttarakhand	DDUPSP	1.26	1.26	1.23	1.23
		NDRGGSP	0.10	0.10	0.10	0.10

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18	
			Grant released	Expenditure Incurred/ UC received	Grant released	Expenditure Incurred/ UC received
21.	Uttar Pradesh	DDUPSP	4.19	4.19	4.07	4.07
22.	West Bengal	DDUPSP	1.90	1.90	1.90	1.90
		NDRGGSP	0.10	0.10	0.10	0.10

1) Abbreviations :

- DDUPSP – Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar.
- NDRGGSP – Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar.

2) \*w.e.f. 2016-17, “Incentivization of Panchayats” is a separate scheme as per the Detailed Demands for Grants. Prior to that it was a sub-component under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan.

3) Till 2015-16, funds under RGGSP (now NDRGGSP) were released under Media & Publicity Scheme.